## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 19/NCLT/AHM/2017 With Gujarat High Court C.A. No. 518/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

Name of the Company:

Heritage Khirasara Palace Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Aaylog doshi

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## **ORDER**

Learned Advocate Mr. Aayog Doshi i/b Sharvil Majmudar present for Petitioner.

Common Representation of Regional Director received.

At request of Learned Counsel for Petitioner.

List the matter on 04.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of August, 2017.